GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 746
TO BE ANSWERED ON 26.07.2021

Setting up MSMEs under PMMY

746. Shri Neeraj Dangi:

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

(a) details of the Micro, Small and Medium Enterprises (MSMEs) set-up in the country particularly under Pradhan Mantri Mudra Yojana (PMMY) during the last three years, State-wise and year-wise;
(b) the total turnover of these units during each year of the said period; and
(c) the details of funds released by the Central Government to Rajasthan Government for the establishment of MSMEs during the last three years, year-wise?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) & (b): Pradhan Mantri Mudra Yojana (PMMY) is a Flagship Programme of the Government of India aimed at funding the unfunded micro enterprises and small business. This is under the administrative domain of Ministry of Finance, Department of Financial Services. Under this scheme, institutional credit up to Rs 10 lakh is provided for entrepreneurial activities to micro/ small business units by Member Lending Institutions (MLIs) viz. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions. As per the data uploaded by MLIs on Mudra Portal, over 17.28 crore loan accounts amounting to Rs 9.80 lakh crore have been sanctioned across the country during FY 2018-19, FY 2019-20, FY 2020-21. State-wise details of the loans given under this scheme is given in the Annexure-I.

(c): All the schemes of Ministry of MSME are Central Sector Scheme where there is no scope for state-wise allocation of funds. However, the benefits of schemes of Ministry of MSME are available across the country including the State of Rajasthan. The details of achievements under various schemes in Rajasthan (during the last three years) are given in Annexure-II.

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Annexure I

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 746 due for answer on 26.07.2021

Sr No	State Name	FY 2018-19		FY 2019-20		FY 2020-2021	
		No Of A/Cs	Sanctioned Amount in Rs Crore	No Of A/Cs	Sanctioned Amount in Rs Crore	No Of A/Cs	Sanctioned Amount in Rs Crore
1	Andaman and Nicobar Islands	3722	92	1,733	76	5,468	123
2	Andhra Pradesh	782707	11369	8,44,501	10,440	11,52,152	12,028
3	Arunachal Pradesh	14455	118	23,288	156	6,159	179
4	Assam	2422968	9938	16,68,347	7,789	11,89,829	7,657
5	Bihar	5999640	24406	67,14,655	27,442	53,06,694	25,589
6	Chandigarh	30015	426	24,313	404	20,295	449
7	Chhattisgarh	1201572	5953	12,61,018	6,959	10,27,266	6,747
8	Dadra and Nagar Haveli	2900	45	2,899	44	3,787	53
9	Daman and Diu	681	19	766	25	1,140	28
10	Delhi	737717	5768	5,68,596	5,210	3,30,497	4,130
11	Goa	44781	503	39,040	507	37,520	554
12	Gujarat	1826207	13217	20,96,393	13,746	14,30,956	11,579
13	Haryana	1081972	7526	11,55,917	7,859	10,05,453	7,552
14	Himachal Pradesh	119595	2359	1,07,865	2,403	1,30,494	2,365
15	Jharkhand	1436968	6989	17,20,485	7,964	16,68,281	8,471
16	Karnataka	5806936	29995	57,33,677	30,188	46,45,196	30,199
17	Kerala	2121319	12178	21,77,873	13,146	15,86,258	11,416
18	Lakshadweep	626	7	796	8	1,799	23
19	Madhya Pradesh	3282723	17408	35,57,948	19,060	32,49,158	18,474
20	Maharashtra	4385981	26439	47,71,032	27,903	37,54,163	25,209
21	Manipur	86139	361	90,175	413	69,906	435
22	Meghalaya	35574	270	44,416	274	40,478	415
23	Mizoram	15858	232	20,435	250	12,716	245
24	Nagaland	17448	163	15,082	184	19,787	261
25	Odisha	4164432	15770	37,16,576	15,419	36,34,998	15,329
26	Pondicherry	177772	1249	1,39,522	764	1,08,775	619
27	Punjab	1182936	8283	12,81,307	8,882	10,94,143	7,413
28	Rajasthan	2727579	17506	29,94,534	19,662	24,81,296	18,571
29	Sikkim	26688	208	19,862	176	15,356	201
30	Tamil Nadu	7440662	34260	71,20,992	35,017	49,47,732	28,968
31	Telangana	982204	7780	14,35,626	9,128	6,36,219	6,948
32	Tripura	441114	1854	3,97,094	1,583	3,26,855	2,117
33	Union Territory of Jammu and Kashmir			1,55,153	3,552	2,94,501	5,513
34	Union Territory of Ladakh	133078	3404	5,602	178	8,477	228
35	Uttar Pradesh	4975961	26191	58,61,422	30,949	47,38,452	29,231
36	Uttarakhand	303340	2974	3,01,996	2,945	3,01,870	3,101
37	West Bengal	5856048	26462	61,76,670	26,790	54,50,920	29,336
	Total	**59870318**	**321723**	**6,22,47,606**	**3,37,496**	**5,07,35,046**	**3,21,759**
				Source- Data uploaded on PMMY Portal by Member Lending Institutions			

Annexure II

Annexure referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 746 due for answer on 26.07.2021

The details of achievements under various schemes in Rajasthan (during the last three years) are given below:

Table-1 Prime Minister Employment Generation Programme (PMEGP)			
Financial Year	Number of units assisted	Margin Money subsidy disbursed (Rs Lakh)	Estimated employment generated
2018-19	2359	7199.28	18,872
2019-20	3025	8174.68	24,200
2020-21	2772	8806.83	22,176
			Source- KVIC

Table-2 Credit Guarantee Scheme for Micro and Small Enterprises		
Financial Year	No. of Credit Facilities Approved	Amount of Guarantees Approved (Rs in crore)
2018-19	20,013	1148.29
2019-20	41,289	1997.79
2020-21	32,883	1440.58
		Source- CGTMSE

Table-3 Interest Subvention Scheme for Incremental Credit to MSMEs		
Financial Year	Number of Beneficiary Accounts	Amount of Interest Subvention (Rs in crore)
2018-19	Scheme announced in November 2018	
2019-20	54,504	31.29
2020-21	30,632	19.64
		Source- SIDBI

Table-4 Micro and Small Enterprises- Cluster Development Programme (MSE-CDP)			
Financial Year	Projects completed Infrastructure Development Centres (ID)	Projects Approved Infrastructure Development Centres (ID)	**Total**
2018-19	1	1	2
2019-20	2	9	11
2020-21	9	9	18
			Source- O/o DC (MSME)

Table-5 Credit Linked Capital Subsidy Component under CLCS-TUS		
Financial Year	No. of MSEs	Subsidy in Rs lakh
2018-19	590	4348.29
2019-20	437	3480.76
2020-21	501	4238.68
		Source- O/o DC (MSME)